

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-64/2000(Pt.)/420/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Smti. Bijay Lashmi Boruah,  
Principal Judge,  
Family Court, Dhubri.

Dated Guwahati the 22 January, 2021.

Sub: **Station leave.**

Ref:- Your letter No. FC.XII-1/2019/70/E dated 21.01.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for station leave permission, with your official vehicle, at your own cost, from the afternoon of 22.01.2021, after Court hours, till the morning of 25.01.2021, has been granted. The Counsellor, Family Court, Dhubri will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR(VIGILANCE)**

Memo NO.HC.VII-64/2000(Pt.)/421 /A, dated 22.1.2021

Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT.REGISTRAR(VIGILANCE)**

R/s